

FORM NO. 9

[See rule 30(8)]

Receipt of payment for carrying out scientific research under section 45(3)(c)

Particulars			
1.	Name of the sponsor	<i>(refer Note 1)</i>	
2.	Address	<i>(refer Note 2)</i>	
3.	Permanent Account Number		
4.	Email id		
5.	Contact number	Country Code	Number
6.	Amount paid	<i>(in figures)</i>	
		<i>(in words)</i>	
7.	Mode of payment with particulars		
8.	Date of payment	<i>(dd/mm/yyyy)</i>	
9.	Name of the research programme for which amount is to be used		
10.	Approved cost of the programme		
11.	Date of commencement of the programme	<i>(dd/mm/yyyy)</i>	
12.	Duration of the programme		
13.	Tax year(s) for which approved		
14.	Details of the programme approved by the prescribed authority	<i>Order No. and dated</i>	
		<i>Issued from file No.</i>	
15.	Tax year in which this payment is made		
16.	Total amount of payments received so far, including this payment, towards this programme during the tax year mentioned in row 15	<i>(in figures)</i>	
		<i>(in words)</i>	
17.	Details of payments received in earlier tax years	Tax year	Amount
		(i)	
		(ii)	

Date:

.....

(Signature)

Place:

.....

(Name and Designation)

.....

(Name and address of the National Laboratory, University,

Serial No. of this receipt:

Notes:

1. In case of individual, the first, middle and last name shall be provided in full without any abbreviations. In any other case also, name shall be provided in full.
2. The address shall contain Country/Region, ii. Flat/Door/Block number iii. Road/Street/Block/Sector, iv. PIN/ZIP Code, v. Post Office, vi. Area/locality, vii. District, viii. State.
3. Some of the information in the form would be pre-filled to the extent possible.
4. Amounts are in ₹ unless otherwise provided.